

**GOVERNMENT OF INDIA  
LAW AND JUSTICE  
LOK SABHA**

UNSTARRED QUESTION NO:488

ANSWERED ON:14.07.2014

SPECIAL COURTS FOR BLACK MARKETEERS AND HOARDERS

Kataria Shri Rattan Lal

**Will the Minister of LAW AND JUSTICE be pleased to state:**

(a) whether the Union Government has urged the State Governments to set up Special Courts for speedy trial of black marketeers and hoarders;

(b) if so, the details thereof; and

(c) the time by which these courts are likely to be set up?

**Answer**

MINISTER OF LAW AND JUSTICE AND COMMUNICATIONS & INFORMATION TECHNOLOGY (SHRI RAVI SHANKAR PRASAD)

(a): No, Madam (b) & (c): Do not arise.